



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Apr/202324/2**DATED:** 27/04/2023Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Apr/202324/2 dated 27/04/2023 of Norms Committee - V for the year 2023-24 was held on 27/04/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
2	RAJ KAMAL, Deputy Director	DGFT(HQ)
3	Kuldeep Singh, Technical Consultant	Ministry of MSME
4	NAND Lal, Technical Consultant	DPIIT
5	SHAISH KUMAR, Technical Consultant	DGFT
6	ramasrey lal, Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00003498AM23
RA File Number	072404000124 AM17
Licence No and Date	0710110049/04/07/2016
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this cases was rejected on the basis of the fact that firm have not made any export against advance authorization. Now firm has requested for fixation of norms and stated that they have another Advance Authorizations for same export product in which they have made some excess export and wants to club the advance authorization with those advance authorizations.</p> <p>After detailed deliberation, the committee decided that the concerned RA i.e. RA-Bangalore may be asked to intimate the actions taken by them against the firm regarding non-fulfillment of export obligation, within six months from the date of expiry of export obligation period as per para 4.43(b) of HBP.</p> <p>The case stands for deferred and re-listing in next meeting.</p>	

Case No.	2 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	HIMATSINGKA SEIDE LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00003497AM23
RA File Number	072404000199 AM17
Licence No and Date	0710110493/05/10/2016
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this cases was rejected on the basis of the fact that firm have not made any export against advance authorization. Now firm has requested for fixation of norms and stated that they have another Advance Authorizations for same export product in which they have made some excess export and wants to club the advance authorization with those advance authorizations.</p> <p>After detailed deliberation, the committee decided that the concerned RA i.e. RA-Bangalore may be asked to intimate the actions taken by them against the firm regarding non-fulfillment of export obligation, within six months from the date of expiry of export obligation period as per para 4.43(b) of HBP.</p> <p>The case stands for deferred and re-listing in next meeting.</p>	

Case No.	3 / NC/5/MEET/Apr/202324/2
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Case Status	Case Approved			
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM REVIW00006843AM23			
RA File Number	052304000482 AM19			
Licence No and Date	0510409566/04/02/2019			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm had requested for revision of wastage from 1% to 3% and representative of the firm had appeared before Norms Committee on dated 14.12.2022 to explain their case. The firm has also mailed a small video for manufacturing process with stage-wise wastage explained together with a flow chart of the process giving stage wise wastage with justification. After detailed deliberation and recommendation of technical authority, the committee decided to re-fix the adhoc norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	HPT Flex-HPT W(50)-Flex(82)(HPPE POLYESTER YARN-TTY195)	5000 KGS	HPPE-UHMWPE/HDPE YARN 400D (Other Than nylon)	3009 KGS
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	4 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	018505000356AM19			
RA File Number	052404000720 AM19			
Licence No and Date	0510410047/26/03/2019			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p>				
S.No	Export Items	QTY	Import Items	QTY

1	Natural Silk Made ups Quilted Coverlet Front:100% Silk Satin Fabric Back : Cotton	56 NOS.	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	364 MTR
2	Natural Silk Made ups Quilted Coverlet Front:100% Silk Satin Fabric Back: Cotton	148 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	1406 MTR
3	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining	60 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	72 MTR
4	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining	37 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	48 MTR
5	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining	240 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	360 MTR
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	5 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SRI CHERAN SYNTHETICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00004672AM23
RA File Number	322404000012 AM20
Licence No and Date	3210078968/24/05/2019
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted firm has submitted their reply. In the reply, it is found that firm has obtained two different Advance Authorization i.e. 3210078960 dated 17.05.2019 for man-made fiber under SION category and 3210078968 dated 24.05.2019 for cotton under No-Norms category. The firm has mentioned that when they export blended articles, they will mention both the license no for respective quantity based on blend ratio manmade fibres/cotton ratio 50/50. After detailed deliberation, committee</p>	

decided that the concerned RA, Coimbatore may be asked for the clarification in this regard.

The case stands for deferred and re-listing in next meeting.

Case No.	6 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00004163AM23
RA File Number	052404000290 AM20
Licence No and Date	0510411539/19/08/2019
<p>Norms Committee Decision:</p> <p>The applicant during PH in last meeting has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does.</p> <p>It has been decided to visit the process in their unit.</p> <p>This case may be decided after such factory visit. Till then it may be deferred.</p> <p>The case stands deferred.</p>	

Case No.	7 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	018505000104AM20			
RA File Number	052404000437 AM20			
Licence No and Date	0510412317/01/11/2019			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:				
S.No	Export Items	QTY	Import Items	QTY
1	Natural Silk Made ups Quilted Coverlet Front:100% Silk Satin Fabric Back: Cotton	168 NOS.	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%) RFD	894.13 MTR

2	Natural Silk Made ups Quilted Coverlet Front:100% Silk Satin Fabric Back: Cotton	321 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%) RFD	2738.18 MTR
3	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining	140 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%) RFD	103.10 MTR
4	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining	440 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%) RFD	365.70 MTR
5	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining	860 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%) RFD	752.40 MTR
6	Natural Silk Made ups Quilted Lumbar Cover with front & back 100% silk satin fabric Cotton lining	298 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%) RFD	152.08 MTR
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	8 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	ADIL TEXTILES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM REVIW00000085AM24			
RA File Number	018405000396 AM20			
Licence No and Date	3210079275/06/12/2019			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	Military Tent Of Size 14x20 With Accessories Made Out Of Man Made Textile With PVC Grade Of 240 GSM (GSM And Other Specifications Of The Import Items Should Match With Export Item)	2000 NOS.	TENT FABRIC BEIGE BSC PVC GRADE 1 OF 240 GSM	644000 Sq. Mtrs
2	Military Tent Of Size 12x16 With Accessories Made Out Of Man Made Textile With PVC Grade Of 240 GSM (GSM And Other Specifications Of The Import Items Should Match With Export Item)	1563 NOS.	TENT FABRIC BEIGE BSC PVC GRADE 1 OF 240 GSM	345110 Sq. Mtrs
3	Military Tent Of Size 10x14 With Accessories Made Out Of Man Made Textile With PVC Grade Of 240 GSM (GSM And Other Specifications Of The Import Items Should Match With Export Item)	1000 NOS.	TENT FABRIC BEIGE BSC PVC GRADE 1 OF 240 GSM	161000 Sq. Mtrs

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	9 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006322AM23
RA File Number	322404000015 AM21
Licence No and Date	3210079566/22/06/2020

Norms Committee Decision:

Applicant has submitted same documents again which were submitted for review of rejection:

1. Blurred photo copies of images are submitted. Colored images displaying with arrow mark, use of more than one fabric in the garment, are not submitted in spite of repeated request.
2. CAD is given in metric units and requirement of inputs in yards. They were requested repeatedly to submit requirement of inputs in SQM per Pc but again submitted requirement of inputs in Square Yards per Pc.
3. They were requested to appear for PH with sample but simply submitted the same documents.

In this regard, the committee decided that a final reminder may be sent to the firm.

The case stands for deferred and re-listing in next meeting.

Case No.	10 / NC/5/MEET/Apr/202324/2
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Case Status	Case Approved
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006844AM23
RA File Number	052304000074 AM21
Licence No and Date	0510414605/10/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents and accordingly the technical authority recommended 2% wastage in the meeting. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	HPT Flex W30-44 - Yarn	5500 KGS	HPPE - UHMWPE/HDPE Yarn 200D (Other than Nylon)	3366 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	11 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	018505000267AM21
RA File Number	052404000228 AM21
Licence No and Date	0510414903/17/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not given the proper reply of the query raised by this office; therefore, again request may be made to submit the following:

1. Calculation for the requirement of the fabric in Sqmt giving CAD/CAM and efficiency chart of each export item.
2. Net import content and wastage separately of each export item.
3. To fill accordingly 4 E annexure.
4. A copy of minutes of the meeting, if, approved in the past by norms committee.

The committee noted that Specific point wise reply is not submitted. Therefore, committee decided to ask the

applicant to clarify and submit point wise reply for above said information otherwise this case will be rejected.

The case stands deferred.

Case No.	12 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00005925AM23
RA File Number	322404000040 AM21
Licence No and Date	3210079652/21/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Woven Garment Womens V-Neck Tunic Style No:70221	6790 NOS.	Dyed Woven Fabric J-Polyester 65% And 35% Cotton 143 GSM /62" Width	12912 SQY
2	Woven Garment Womens Warm Up Jacket With Size Color Tab Style No:75229	23628 NOS.	Dyed Woven Fabric J-Polyester 65% And 35% Cotton 143 GSM /62" Width	61731 SQY
3	Woven Garment Womens Cargo Pant Style No:83221	9918 NOS.	Dyed Woven Fabric J-Polyester 65% And 35% Cotton 143 GSM /62" Width	24928 SQY
4	Woven Garment Unisex Scrub Pant Style No:85221	11110 NOS.	Dyed Woven Fabric J-Polyester 65% And 35% Cotton 143 GSM /62" Width	28658 SQY
5	Woven Garment	272	White Woven Fabric	702

	Unisex Scrub Pant Style No:85221	NOS.	J-Polyester 65% And 35% Cotton 143 GSM /62" Width	SQY
6	Unisex Warm Up Jacket With Knit Cuffs Style No:75231	5580 NOS.	Dyed Woven Fabric J-Polyester 65% And 35% Cotton 143 GSM /62" Width	14578 SQY

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	13 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	018505000289AM21
RA File Number	052404000273 AM21
Licence No and Date	0510415166/10/09/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:

S.No	Export Items	QTY	Import Items	QTY
1	Natural Silk Made ups Quilted Coverlet Front:100% Silk Satin Fabric Back: Cotton (96X96")GSM 52 (+/-10%)	60 NOS.	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	320 MTR
2	Natural Silk Made ups Quilted Coverlet Front:100% Silk Satin Fabric Back: Cotton (114X96") GSM 52 (+/-10%)	60 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	512 MTR
3	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining (20X28") GSM 52(+/-10%)	60 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	44 MTR

4	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining (26X26") GSM52 (+/-10%)	80 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	67 MTR
5	Natural Silk Made ups Quilted Shams with front & back 100% silk satin fabric Cotton lining (20X34") GSM5 9+/-10%)	20 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	18 MTR
6	Natural Silk Made ups Quilted Lumbar Cover with front & back 100% silk satin fabric Cotton lining (14X22") GSM52 (+/-10%)	160 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	65 MTR
7	Natural Silk Made ups Quilted Swatches with front 100% silk satin fabric Back – Cotton (6X6") GSM 52(+/-10%)	1800 NOS	100% SILK SATIN FABRICS Width 137-140 CM GSM 52 (+/-10%)	66 MTR
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	14 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006318AM23
RA File Number	05AA04031119 AM21
Licence No and Date	0511001296/16/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.	
The case stands deferred.	

Case No.	15 / NC/5/MEET/Apr/202324/2
Case Status	Case Rejected
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023

HQ File Number	HQRNORM REVIW00004656AM23
RA File Number	05AA04037940 AM21
Licence No and Date	0511001589/08/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that style number has already been mentioned in their Licence and hence status quo may be maintained.</p> <p>The case stands rejected.</p>	

Case No.	16 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	AFFLATUS INTERNATIONAL			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM APPLY 00114801AM21			
RA File Number	05AA04042104 AM21			
Licence No and Date	0511001968/26/03/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S.No	Export Items	QTY	Import Items	QTY
1	Quilt (210 X 160) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	20 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	118 SQM
2	Quilt (100 X 100) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	20 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	59 SQM
3	Quilt (210 X 160) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	88 SQM
4	Quilt (100 X 100) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And	15 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	44 SQM

Filling: 100% Polyester (Indigenous)				
5	Canopy Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	10 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	74 SQM
6	Tablecloth Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	05 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	22 SQM
7	Cushion Cover (45 X 45) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	40 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	41 SQM
8	Napkins Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	100 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	22 SQM
9	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	50 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	52 SQM
10	Canopy Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	05 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	37 SQM
11	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	50 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	52 SQM
12	Quilt (210 X 160) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	10 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	59 SQM
13	Quilt (100 X 100) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10 %) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	10 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10 %)	29 SQM
14	Cushion Cover (45 X 45) CMS Made Of Front	40	100% Linen Yarn Dyed Woven	41

	And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	NOS.	Fabric GSM 205(+/-10%)	SQM
15	Canopy Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	05 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	37 SQM
16	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	100 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	103 SQM
17	Quilt (210 X 160) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	88 SQM
18	Quilt (100 X 100) CMS Made Of Front And Piping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	44 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	17 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006319AM23
RA File Number	05AA04003230 AM22
Licence No and Date	0511002189/13/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	18 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023

HQ File Number	HQRNORM APPLY 00020398AM22
RA File Number	05AA04004424 AM22
Licence No and Date	0511002216/16/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S.No	Export Items	QTY	Import Items	QTY
1	Canopy Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	05 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	37 SQM
2	Tablecloth Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10 %)	05 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10 %)	22 SQM
3	Cushion Cover (45 X 45) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	80 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	82 SQM
4	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	100 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	103 SQM
5	Quilt (100 X 100) CMS Made Of Front And Pipping : 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	20 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	59 SQM
6	Quilt (210 X 160) CMS Made Of Front And Pipping : 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	88 SQM
7	Quilt (100 X 100) CMS Made Of Front And Pipping : 100% Linen Yarn	10	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	29

	Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	NOS		SQM
8	Cushion Cover (50 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	40 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	41 SQM
9	Cushion Cover (45 X 45) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	40 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	41 SQM
10	Quilt (210 X 160) CMS Made Of Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	88 SQM
11	Quilt (210 X 160) CMS Made Of Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	20 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	118 SQM
12	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	60 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	62 SQM
13	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	60 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	62 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	19 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006376AM23

RA File Number	04AA04001075 AM22			
Licence No and Date	0411000714/23/04/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Sheep Upper / Lining / Suede Finished leathers (SHEEP FINISHED LEATHERS)	1865714 SQF	Nigerian Processed Sheep Leathers (Wetblue) For Suede , Nappa And Upper Linings Nigerian Sheep Leather - Wetblue	21,45,571.1 SQF
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	20 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	AFFLATUS INTERNATIONAL			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM APPLY 00032403AM22			
RA File Number	05AA04009787 AM22			
Licence No and Date	0511002408/04/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S.No	Export Items	QTY	Import Items	QTY
1	Quilt (210 X 160) CMS Made Of Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/- 10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	10 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	59 SQM
2	Quilt (100 X 100) CMS Made Of	15	100% Linen Yarn Dyed Woven Fabric	33

	Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	NOS	GSM 205(+/-10%)	SQM
3	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	60 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	71 SQM
4	Cushion Cover (45 X 45) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	50 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	59 SQM
5	Canopy Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	05 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	29 SQM
6	Canopy Made Of 100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%)	05 NOS	100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%)	15 SQM
7	Cushion Cover (35 X 50) CMS Made Of Front And Back: 100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%)	100 NOS	100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%)	44 SQM
8	Quilt (210 X 160) CMS Made Of Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%)	88 SQM
9	Quilt (100 X 100) CMS Made Of Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 200(+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 200(+/-10%)	22 SQM
10	Napkins Made Of 100% Linen Yarn Dyed Woven Fabric	100 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 200(+/-10%)	15 SQM

	GSM 200(+/-10%)			
11	Quilt (210 X 160) CMS Made Of Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	15 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%)	44 SQM
12	Quilt (100 X 100) CMS Made Of Front And Pipping: 100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%) Back: 100% Cotton And Filling: 100% Polyester (Indigenous)	10 NOS.	100% Linen Yarn Dyed Woven Fabric GSM 200 (+/-10%)	15 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	21 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	22 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	THE RUG REPUBLIC
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00005204AM23
RA File Number	05AA04039077 AM22
Licence No and Date	0511003439/02/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. In this case personal hearing was held wherein the representative of the firm explained the details of the manufacturing of their product. The technical</p>	

authorities accepted the request of the firm. Accordingly, the committee decided to approve the case as applied.

Case No.	23 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	CONCEPT CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00005309AM23
RA File Number	05AA04052043 AM22
Licence No and Date	0511003633/13/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. In this regard, based on the recommendation of the technical authority, the committee decided that firm may be asked to appear for PH with sample to justify claim of 3.69 SQM per Pc for ladies trouser as in reply to DL, they have mentioned two efficiency percentages (Around 51% and Around 75%). They have claimed the garment to be oversized. But it is maximum XL as per measurement chart.</p> <p>The case stands deferred.</p>	

Case No.	24 / NC/5/MEET/Apr/202324/2
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00002156AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	25 / NC/5/MEET/Apr/202324/2
Case Status	Case Rejected
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00005254AM23
RA File Number	03AA04050785 AM22
Licence No and	0311005574/23/07/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	26 / NC/5/MEET/Apr/202324/2
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00002157AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	27 / NC/5/MEET/Apr/202324/2
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00005258AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC Meeting No NC/5/MEET/Aug/202223/6 date 08.09.22 Therefore, committee decided to close the case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	28 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023

HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	29 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	30 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00004324AM23
RA File Number	07AA04023406 AM22
Licence No and Date	0711001807/31/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has not provided any additional information for enhancement of inputs; The CADs provided are old CADs on which the qty of inputs recommended earlier. The firm may be asked to appear for PH.</p> <p>The case stands deferred.</p>	

Case No.	31 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE

Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00180672AM22
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. The committee decided to defer the case for examine and comments of the concerned technical authority.</p> <p>The case stands deferred.</p>	

Case No.	32 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RICHA & CO
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00004534AM23
RA File Number	05AA04085260 AM22
Licence No and Date	0511005003/28/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm has requested for qty. enhancement for export item 1, 4. Based on recommendation of technical authority, committee decided to appear for PH and furnish the following information:</p> <ol style="list-style-type: none"> 1. Justification for review. 2. Most efficient and legible copy of CAD. 3. Sample of both the export product. <p>The case stands deferred.</p>	

Case No.	33 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00204302AM22
RA File Number	05AA04089127 AM22
Licence No and Date	0511005243/06/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final products.</p>	

The case stands deferred for re-listing.

Case No.	34 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006895AM23
RA File Number	05AA04087981 AM22
Licence No and Date	0511005406/13/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents and accordingly, the technical authority recommended 2% wastage in the meeting. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	HPPE POLYESTER YARN-TTP019)	40000 KGS	HPPE-UHMWPE/HDPE YARN 400D (Other Than nylon)	21978 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	35 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	HIGH PERFORMANCE TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006896AM23
RA File Number	05AA04087981 AM22
Licence No and Date	0511005406/13/10/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents and accordingly, the technical authority recommended 2% wastage in the meeting. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	HPPE POLYESTER YARN-TTP019)	40000 KGS	HPPE-UHMWPE/HDPE YARN 400D (Other Than nylon)	21978 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions

Case No.	36 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00222246AM22
RA File Number	05AA04092948 AM22
Licence No and Date	0511005590/22/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided complete information till date.</p> <p>All the 3 times same information asked. The applicant has not bothered to give reply to any point, out of two. They have simply submitted CIM all the times.</p> <p>Each short is using two fabrics (Exp Product-1, 2.30 and 1.00 SQM per Pc and Exp Product -2, 1.65 and 0.95 SQM per Pc.). Exporter is not clarifying where the two fabrics in the quantities requested are used. From images also the use of two fabrics in each cannot be identified. SION for shorts is 1.60 SQM per Pc. From image and measurement charts the garments look normal.</p> <p>Committee decided to defer the case for personal hearing in next NC meeting. The case stands deferred for re-listing.</p>	

Case No.	37 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006309AM23
RA File Number	05AA04094117 AM22
Licence No and Date	0511005790/29/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided that firm may be asked to appear for PH before NC to explain their case.</p>	

The case stands deferred for re-listing.

Case No.	38 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00004167AM23
RA File Number	05AA04095867 AM22
Licence No and Date	0511005862/01/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	39 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00239919AM22
RA File Number	05AA04095125 AM22
Licence No and Date	0511005927/02/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided the requisite information despite several reminders. The committee decided that a final reminder may be sent to the firm for providing the requisite information.</p> <p>The case stands deferred.</p>	

Case No.	40 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006810AM23
RA File Number	07AA04038618 AM22
Licence No and	0711002341/11/11/2021

Date				
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now, the firm has submitted the relevant documents and accordingly based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Vest Coat Made Of 69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric GSM 240	6044 NOS	SHELL FABRIC 69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric Width 145 CM and GSM 240	8582.48 SQM
			POCKETING FABRIC 100% Cotton Pocketing Fabric Width 60 Inches and GSM 122	604.400 SQM
			LINING FABRIC 100% Polyester Poly Twill Stretch Print Lining Fabric Width 59 Inches and GSM 76	5112.760 SQM
			Non Woven Fusing Interlining 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40	1571.440 SQM
			Woven Fusing Interlining 100% Polyester Woven Fusing Interlining Width 60 Inches and GSM 72	4291.240 SQM
2	Mens Vest Coat Made Of 69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric GSM 240	1561 NOS	SHELL FABRIC 69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric Width 145 CM and GSM 240	2216.62 SQM
			POCKETING FABRIC	156.100

				100% Cotton Pocketing Fabric Width 60 Inches and GSM 122	SQM	
				LINING FABRIC 100% Polyester Poly Twill Stretch Print Lining Fabric Width 59 Inches and GSM 76	1320.490 SQM	
				Non Woven Fusing Interlining 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40	405.860 SQM	
				Woven Fusing Interlining 100% Polyester Woven Fusing Interlining Width 60 Inches and GSM 72	1108.310 SQM	
	3	Mens Vest Coat Made Of 66% Polyester 32% Viscose 2% Spandex Woven Checks Fabric GSM 225	1461 NOS		SHELL FABRIC 66% Polyester 32% Viscose 2% Spandex Woven Checks Fabric Width 142 CM and GSM 225	2074.62 SQM
					POCKETING FABRIC 100% Cotton Pocketing Fabric Width 60 Inches and GSM 122	146.100 SQM
					LINING FABRIC 100% Polyester Lining Fabric Width 59 Inches and GSM 72	1213.920 SQM
					Non Woven Fusing Interlining 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40	379.860 SQM
					Woven Fusing Interlining 100% Polyester Woven Fusing	1037.310 SQM

				Interlining Width 60 Inches and GSM 72	
4	Mens Vest Coat Made Of 69% Polyester 29% Viscose 2% Spandex Woven Fabric GSM 236	1139 NOS		SHELL FABRIC 69% Polyester 29% Viscose 2% Spandex Woven Fabric Width 142 CM and GSM 236 POCKETING FABRIC 100% Cotton Pocketing Fabric Width 60 Inches and GSM 122 LINING FABRIC 100% Polyester Poly Twill Stretch Print Lining Fabric Width 59 Inches and GSM 76 Non Woven Fusing Interlining 50% Nylon 50% Polyester Non Woven Fusing Interlining Width 60 Inches and GSM 40 Woven Fusing Interlining 100% Polyester Woven Fusing Interlining Width 60 Inches and GSM 72	1617.38 SQM 113.900 SQM 282.240 SQM 296.140 SQM 808.690 SQM
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.					

Case No.	41 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00257589AM22
RA File Number	05AA040102576 AM22
Licence No and Date	0511006274/18/11/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final products.

The case stands deferred for re-listing.

Case No.	42 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006696AM23
RA File Number	05AA040102237 AM22
Licence No and Date	0511006241/18/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing with a copy of CADs, Measurement charts and sample and justify their request in respect of all the cases pending for disposal for want of clarification (Case no.36,39 and 42) in next NC meeting.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	43 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00005216AM23
RA File Number	05AX04000512 AM22
Licence No and Date	0511007803/10/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to defer the case for personal hearing in next NC meeting.</p> <p>The case stands deferred.</p>	

Case No.	44 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00334278AM22
RA File Number	05AX04000776 AM22

Licence No and Date	0511008308/28/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	45 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	LAJ EXPORTS LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM REVIW00004685AM23			
RA File Number	07AX04000339 AM22			
Licence No and Date	0711003179/08/02/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Work wear Ladies Full Sleeve Jacket(Total 2200 PCS Of Jacket Made From 20% Wool 70% Polyester, 10% Other Woven Yarn Dyed Fabric Width 59/60" 350 GSM)	2200 PCS	20% Wool 70% Polyester, 10% Other Woven Yarn Dyed Fabric Width 59/60" 350 GSM	8690 SQM
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	46 / NC/5/MEET/Apr/202324/2			
Case Status	Case Deferred			
Party Name	TANGERINE DESIGN PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM APPLY 00374288AM22			
RA File Number	05AX04001152 AM22			

Licence No and Date	0511010653/03/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final products.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	47 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	GOLDEN SEAMS INDUSTRIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM REVIW00000025AM24			
RA File Number	07AX04000463 AM22			
Licence No and Date	0711003346/03/03/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Mens Cargo Trouser Made Of 25% Linen 73% Cotton 2% Spandex Dyed Woven Fabric GSM-245	5650 NOS	25% Linen 73% Cotton 2% Spandex Woven Fabric GSM-245	14125 SQM
RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.				

Case No.	48 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00383725AM22
RA File Number	05AX04001248 AM22
Licence No and Date	0511010954/11/03/2022
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final products.

The case stands deferred for re-listing.

Case No.	49 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000189AM23
RA File Number	05AX04000035 AM23
Licence No and Date	0511011783/12/04/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final products.

The case stands deferred for re-listing.

Case No.	50 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000191AM23
RA File Number	05AX04000037 AM23
Licence No and Date	0511011785/12/04/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final products.

The case stands deferred for re-listing.

Case No.	51 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000297AM23
RA File Number	06AX04000017 AM23

Licence No and Date	0611001294/19/04/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Gents Leather Long Safety Boot (Containing Synthetic Microfiber Leather 411.43 Sq. Meter after 5% wastage, Rubber Out sole 7200 Pair Net to Net and Composite Toe Cap 7200 Pair Net to Net)	7200 PRS	Synthetic Microfiber Leather (T.C. Synthetic Microfiber Leather Black) GSM 950+-10%)	0.06 Sq.Mt
			Rubber Out Sole (T.C. Synthetic rubber)	Net to net
			Composite Toe Cap (T.C. Fiber Glass, kevlar or Carbon Fiber)	Net to net
2	Gents Long Safety Boot made of Synthetic (Containing Synthetic Microfiber Leather 238.10 Sq.Meter after 5% wastage, Rubber Out sole 500 Pair Net to Net and Composite Toe Cap 500 Pair Net to Net)	500 PRS	Synthetic Microfiber Leather (T.C. Synthetic Microfiber Leather White) GSM 950+-10%)	0.05 Sq.Mt
			Rubber Out Sole (T.C. Synthetic rubber)	Net to net
			Composite Toe Cap (T.C. Fiber Glass, kevlar or Carbon Fiber)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	52 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006749AM23

RA File Number	05AX04000200 AM23			
Licence No and Date	0511012089/26/04/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SYNTHETIC FOOTWEAR - OTHERS	75000 PRS	Ethylene-vinyl acetate copolymers 240 GMS/PAIR	7282.500 KGS
			Suspension grade PVC resin 122.10 GMS/PAIR	15000 KGS
2	FOOTWEAR WITH OUTER SOLE OF OTHER SYNTHETIC MATERIAL	102000 PRS	Ethylene-vinyl acetate copolymers 463.90 GM/PAIR	42217.500 KGS
			Suspension grade PVC resin 102.40 GM/PAIR	3000 KGS

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.

Case No.	53 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00005947AM23
RA File Number	05AX04000450 AM23
Licence No and Date	0511012599/17/05/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
1. Qty Of Export Of Synthetic Footwear Where Both PU Alongwith EVA/PVC Are To Be Used And Weight Of Upper And Sole In Such Export	

2. Qty Of Different Raw Material Used For Making For Each Sole And Upper Separately In Such Footwear
3. Why PVC Of Different ITC (Hs Code) Is Imported Technically I

Please. Clarify.

The case stands deferred for re-listing.

Case No.	54 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000996AM23
RA File Number	03AX04000836 AM23
Licence No and Date	0311015008/26/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	TENTS (PVC COATED FABRIC) (GSM 1200/1400/1600 +/- 5%)	24000 SQM	PLASTIC FILM RAINFORCED BY FIBER (GSM 1200/1400/1600 +/- 5%)	27840 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	55 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00001294AM23
RA File Number	05AX04000744 AM23
Licence No and Date	0511013110/09/06/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final

products.

The case stands deferred for re-listing.

Case No.	56 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM REVIW00006688AM23
RA File Number	04AX04000220 AM23
Licence No and Date	0411003443/13/06/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on the recommendation of the technical authority, the committee decide that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> 1. Specification (GSM / thickness) of Insole Polyshank and Nylon Rib with calculation giving measurement in Sq. Mt/Sq. yard and whether, these are made up of Synthetic Fabric or Nylon plastic Material. 2. Also to enclose photograph of Insole Polyshank & Nylon Rib. 3. Thickness of Leather board. <p>The case stands deferred for re-listing.</p>	

Case No.	57 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM APPLY 00001599AM23			
RA File Number	05AX04000627 AM23			
Licence No and Date	0511013376/22/06/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended

1	Helix FQ Duvet Cover With Cotton Backing (94"X96")	1626 NOS	Poly Rayon Cotton Macys Jacquard Fabrics Printed Width 114" (289-290 CM) GSM 280 (+/-10%)	4227.600 MTR
2	Helix KG Duvet Cover With Cotton Backing (110"X96")	2628 NOS	Poly Rayon Cotton Macys Jacquard Fabrics Printed Width 114" (289-290 CM) GSM 280 (+/-10%)	7253.280 MTR
3	Helix STD Pillow Sham (20"X28")	4432 NOS	Poly Rayon Cotton Macys Jacquard Fabrics Printed Width 114" (289-290 CM) GSM 280 (+/-10%)	2083.040 MTR
4	Helix KG Pillow Sham (20"X36")	5912 NOS	Poly Rayon Cotton Macys Jacquard Fabrics Printed Width 114" (289-290 CM) GSM 280 (+/-10%)	2837.760 MTR
5	Helix FQ Comforter Quilted/ Filled With Cotton Backing (94"X96")	1198 NOS	Poly Rayon Cotton Macys Jacquard Fabrics Printed Width 114" (289-290 CM) GSM 280 (+/-10%)	3186.680 MTR
6	Helix FQ Comforter Quilted/ Filled With Cotton Backing (110"X96")	2828 NOS	Poly Rayon Cotton Macys Jacquard Fabrics Printed Width 114" (289-290 CM) GSM 280 (+/-10%)	7522.640 MTR
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	58 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00002003AM23
RA File Number	05AX04001089 AM23
Licence No and Date	0511013725/12/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:</p>	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	30490 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	53358 SQM
2	Mens Top Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	2270 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	3927.10 SQM
3	Cargo Straight Legs Trouser For Women Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	25865 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	58196 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	5173 SQM
4	Cargo Straight Legs Trouser For Men Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	2690 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6 Percent Spandex Width: 150 CM GSM: 200 (+/-10%)	4035 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	538 SQM
5	Ladies Trouser Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex And Knit Fabric 60% Cotton 40% Polyester, GSM: 250 (+/-10%)	44635 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	100429 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	8927 SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	11382 SQM

6	Mens Trouser Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester 12% Spandex Knit Fabric 60% Cotton 40% Polyester, GSM:250 (+/-10%)	3340 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	7515 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	668 SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	852 SQM
7	Women S Jacket Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	2360 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	5664 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	59 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00002069AM23
RA File Number	05AX04001116 AM23
Licence No and Date	0511013788/15/07/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the Videos for the manufacturing process from raw material to final products.

The case stands deferred for re-listing.

Case No.	60 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00002527AM23

RA File Number	05AX04001338 AM23			
Licence No and Date	0511014158/08/08/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	8440 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	14770 SQM
2	Mens Top Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	1050 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	1817 SQM
3	Cargo Straight Legs Trouser For Women Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	12115 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	27259 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	2423 SQM
4	Cargo Straight Legs Trouser For Men Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	915 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6 Percent Spandex Width: 150 CM GSM: 200 (+/-10%)	1373 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	183 SQM
5	Ladies Trouser Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex And Knit Fabric 60% Cotton 40% Polyester, GSM:250	28560 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	24260 SQM
			Knit Fabric 88% Polyester 12%	5712

	(+/-10%)		Spandex Width: 160 CM GSM: 250 (+/-10%)	SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	7283 SQM
6	Mens Trouser Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester 12% Spandex Knit Fabric 60% Cotton 40% Polyester, GSM:250 (+/- 10%)	4560 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	10260 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	912 SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	1163 SQM
7	Women S Jacket Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	740 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	1776 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	61 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00002674AM23
RA File Number	05AX04001394 AM23
Licence No and Date	0511014329/17/08/2022
<p>Norms Committee Decision:</p> <p>The applicant during PH in last meeting has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does.</p> <p>It has been decided to visit the process in their unit.</p>	

This case may be decided after such visit. Till then it may be deferred.

Case No.	62 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00002722AM23
RA File Number	05AX04001459 AM23
Licence No and Date	0511014401/22/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LEATHER JACKETS Style SIM5	12500 NOS	LEATHER WET BLUE	440000 SQF
			LINING- 100% VISCOSE GSM - 80 + - 10% to 120 + - 10%	25250 SQM
			NON WOVEN FUSIBLE INTERLINING 100% PES GSM 42 + - 10%	19190 SQM
			Woven Fusible Interlining 100% POLYESTER GSM - 45 + - 10%	4671 SQM
			ZIP FASTNERS 6CM to 77 CMS	50500 NOS
			METAL Snap Fastners	151500

			12 mm to 15 mm	NOS
2	LEATHER SKIRTS LEATHER PANTS , Style SIM7	7500 NOS	LEATHER WET BLUE	222750 SQF

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	63 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00002783AM23
RA File Number	05AX04001490 AM23
Licence No and Date	0511014473/25/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish Videos for the manufacturing process from raw material to final products.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	64 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003106AM23
RA File Number	05AX04001624 AM23
Licence No and Date	0511014803/14/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	20122 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	35214 SQM
2	Ladies Top Made Of Woven Knitted Fabric 95%Rayon 5% Spandex GSM: 180 (+/-10%)	3012 (PCS)	Knitted Fabric 95%Rayon 5% Spandex Width 160 CM GSM 180+/-10%	5271 SQM
3	Mens Top Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	1670 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	2889 SQM
4	Mens Top Made Of Knitted Fabric 95%Rayon 5% Spandex GSM: 180 (+/-10%)	499 (PCS)	Knitted Fabric 95%Rayon 5% Spandex Width 160 CM GSM 180+/-10%	864 SQM
5	Cargo Straight Legs Trouser For Women Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	8755 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	19699 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	1751 SQM
6	Cargo Straight Legs Trouser For Men Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	765 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6 Percent Spandex Width: 150 CM GSM: 200 (+/-10%)	1148 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	153 SQM
7	Ladies Trouser Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex And Knit Fabric 60% Cotton 40% Polyester, GSM:250	22035 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	49579 SQM
			Knit Fabric 88%Polyester 12%	4407

	(+/-10%)		Spandex Width: 160 CM GSM: 250 (+/-10%)	SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	3746 SQM
8	Mens Trouser Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester 12% Spandex Knit Fabric 60% Cotton 40% Polyester, GSM:250 (+/-10%)	800 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	1800 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	160 SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	136 SQM
9	Women S Jacket Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	1590 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	3896 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	65 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AAMINA EXPORTS INC
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003196AM23
RA File Number	04AX04000545 AM23
Licence No and Date	0411003957/19/09/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	COW FINISHED LEATHER FINISHED LEATHER	100000 SQF	COW CRUST LEATHER	100,000 Sq. Feet

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	66 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	NEXGEN FOOTWEARS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003226AM23
RA File Number	05AX04001766 AM23
Licence No and Date	0511014898/20/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decide that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> 1. As per appendix 4E and qty of import in the License for export product no. 2. 2. PU Prepolymer requirement is 350 GMS/per pair however as per INF given later on weight of PU sole is 257 GMS and wastage claimed is 3 % as such there is no material balance. <p>Please. Clarify.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	67 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003260AM23
RA File Number	05AX04001784 AM23
Licence No and Date	0511014935/21/09/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Cushion Covers (35 X 50) CMS Made Of Front, Back & Frill 100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	100 NOS	100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	94 SQM
2	Pillow Cases (50 X 70) CMS Made Of Front, Back & Frill 100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	40 NOS	100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	41 SQM
3	Canopy (180 X 180) CMS Made Of 100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	20 NOS	100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	162 SQM
4	Cushion Covers (45 X 45) CMS Made Of Front & Back 100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	50 NOS	100% Linen Yarn Dyed Woven Fabric GSM 158(+/-10%)	40 SQM
5	Cushion Covers (35 X 50) CMS Made Of Front, Back & Frill 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	100 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	94 SQM
6	Quilt (210 X 160) CMS Made Of Front Patch 100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%), Back: 100% Cotton (Indigenous) & Filling: 100% Polyester (Indigenous)	25 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205 (+/-10%)	112 SQM
7	Quilt (100 X 100) CMS Made Of Front Patch 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%), Back: 100% Cotton (Indigenous) & Filling: 100%	25 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	76 SQM

	Polyester (Indigenous)			
8	Quilted Bag (50 X 60) CMS Made Of Front & Back 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%), Lining & Filling : 100% Cotton (Indigenous)	10 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	22 SQM
9	Hat (30 X 45) CMS Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	10 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	3 SQM
10	Cushion Covers (45 X 45) CMS Made Of Front & Back 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	50 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	40 SQM
11	Cushion Covers (45 X 45) CMS Made Of Front & Back 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	100 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	80 SQM
12	Cushion Covers (35 X 50) CMS Made Of Front, Back & Frill 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	60 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	56 SQM
13	Canopy (180 X 180) CMS Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	20 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	162 SQM
14	Quilted Bag (50 X 60) CMS Made Of Front & Back 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%), Lining & Filling : 100% Cotton (Indigenous)	10 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	22 SQM
15	Hat (30 X 45) CMS Made Of 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	10 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	3 SQM
16	Cushion Covers (45 X 45) CMS	50	100% Linen Yarn Dyed Woven	40

	Made Of Front & Back 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	NOS	Fabric GSM 205(+/-10%)	SQM
17	Quilt (210 X 160) CMS Made Of Front Patch 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%), Back: 100% Cotton (Indigenous) & Filling: 100% Polyester (Indigenous)	10 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	58 SQM
18	Quilt (270 X 205) CMS Made Of Front Patch 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%), Front Patch, Back & Pipping :100% Cotton (Indigenous) & Filling: 100% Polyester (Indigenous)	108 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	547 SQM
19	Quilt (250 X 140) CMS Made Of Front Patch 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%), Front Patch, Back & Pipping :100% Cotton (Indigenous) & Filling: 100% Polyester (Indigenous)	25 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	94 SQM
20	Quilt (250 X 200) CMS Made Of Front Patch 100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%), Front Patch, Back & Pipping :100% Cotton (Indigenous) & Filling: 100% Polyester (Indigenous)	156 NOS	100% Linen Yarn Dyed Woven Fabric GSM 205(+/-10%)	398 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	68 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	FAIZ TANNING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003311AM23
RA File Number	04AX04000561 AM23

Licence No and Date	0411004006/23/09/2022
<p>Norms Committee Decision:</p> <p>The firm has submitted Lay Marker without measurement specifications. The firm has also sought Fatliquor and Syntan chemicals without its chemical composition/characteristics and usage of it. Therefore, the firm may ask again to submit laymarker or paper pattern as per Skins with measurement specifications alongwith chemical composition/characteristics and usage of chemicals with per unit consumption.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	69 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	JINDAL WOOLLEN INDUSTRIES LIMITED.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003460AM23
RA File Number	33AX04000058 AM23
Licence No and Date	3311000909/29/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm's application had been sent to Textiles commissioner, Mumbai for their comments and they have requested for some time to examine this case and submit the report. Therefore, committee decided to defer the case.</p> <p>The case stands deferred.</p>	

Case No.	70 / NC/5/MEET/Apr/202324/2			
Case Status	Case Approved			
Party Name	P AND G ENTERPRISES PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023			
HQ File Number	HQRNORM APPLY 00003553AM23			
RA File Number	05AX04001943 AM23			
Licence No and Date	0511015168/06/10/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:				

1	Mens Jacket Style 100133962 Containing Net Qty Of 5046.80 Mtr Of Synthetic Leather (100% Polyester With PU Coating) GSM 390 (+/-10%)	2294 NOS	SYNTHETIC LEATHER (100% polyester with PU coating) GSM 390 (+/-10%)	5040 Mtr.
			ZIPPER FASTNER (+/- 10%) (5-) Metal Close end Zipper , Dulong A/L , with MKP-843 puller , teeth & slider - antique silver , poly tape	2297 PCS
			SNAP BUTTON (+/-10%) Flat Spring Snap , Antique Silver	27555 Sets
2	Mens Jacket Style 100129887 Containing Net Qty Of 5966.00 Mtr Of Synthetic Leather (100% Polyester With PU Coating) GSM 325 (+/-10%)	3140 NOS	SYNTHETIC LEATHER (100% polyester with PU coating) GSM 325 (+/-10%)	6000 Mtr.
			ZIPPER FASTNER (+/-10%) (5-) Metal open end zipper, Dulong A/L left insert , with MKP-843 Puller , teeth & slider-Antique silver, poly tape	3171 PCS
			SNAP BUTTON (+/-10%) - Flat spring snap , antique silver	6343 Sets
3	Mens Jacket Style 100129913 Containing Net Qty Of 2294.00 Mtr Of Synthetic Leather (100% Polyester With PU Coating) GSM 345 (+/-10%)And Containing Net Qty Of 1147.00 Mtr Of Synthetic Leather (100% Polyester With PU Coating)GSM 360 (+/-10%)	2294 NOS	SYNTHETIC LEATHER (100% polyester with PU coating) GSM 345 (+/-10%)	2177 Mtr.
			SYNTHETIC LEATHER (100% polyester with PU coating) GSM 360 (+/-10%)	1197 Mtr.
			SNAP BUTTON (+/- 10 %) Flat spring snap , Antique silver	16100 Sets

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	71 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003680AM23
RA File Number	02AX04000384 AM23
Licence No and Date	0211003172/13/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	TROUSER 60% COTTON, 38% POLYESTER AND 2% SPANDEX. 250GSM	50000 NOS	RELEVANT FABRIC 60% COTTON, 38% POLYESTER AND 2% SPANDEX, 250GSM	112500 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	72 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003681AM23
RA File Number	02AX04000383 AM23
Licence No and Date	0211003174/13/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	TROUSER 60% POLYESTER &40% COTTON. 280GSM	50000 NOS	RELEVANT FABRIC 60% POLYESTER AND 40% COTTON. 280 GSM	2.25 Sqm/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	73 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00003790AM23
RA File Number	05AX04002011 AM23
Licence No and Date	0511015352/17/10/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	33000 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	53460 SQM
2	Mens Top Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	2600 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	4498 SQM
3	Cargo Straight Legs Trouser For Women Made Of Woven Fabric And 75% Polyester, 19%	3840 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	9408 SQM

	Viscose, 6% Spandex GSM: 200 (+/-10%) and Knit Fabric 88% Polyester, 12% Spandex, GSM: 250 (+/-10%)		Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	768 SQM
4	Cargo Straight Legs Trousers For Men Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%) And Knit Fabric 88% Polyester, 12% Spandex, GSM: 250 (+/-10%)	405 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6 Percent Spandex Width: 150 CM GSM: 200 (+/-10%)	608 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	81 SQM
5	Ladies Trousers Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%) Knit Fabric 88% Polyester, 12% Spandex GSM: 250 (+/-10%)	8750 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	18769 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	1750 SQM
6	Mens Trousers Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM : 200 (+/-10%) And Knit Fabric 88% Polyester 12% Spandex GSM: 250 (+/-10%)	780 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	1615 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	156 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	74 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004026AM23
RA File Number	08AX04001280 AM23
Licence No and Date	0811006366/02/11/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Finished Coated Fabric - Poly Cotton Coated Canvas - 375 GSM 10%+- (3.20 mtr Wide) Acrylic coated Polyester/Canvas fabric	45964 KGS	Greige Fabric Poly 65% & Cotton 35%, 210 GSM, (Woven fabrics Polyester Cotton - Unbleached) (Waste 7%)	26908 KGS
			Gesso Synthetic organic pigments used to dye fabrics (Waste 5%)	34647 KGS
			Aqueous resin coating Acrylic polymers, ?in? primary forms (Waste 5%)	5697.80 KGS
			Defoamer 1 Finishing agents, dye carriers to accelerate the dyeing or fixing of dyestuffs (Waste 4%)	337.94 KGS
			Defoamer 2 Finishing agents, dye carriers to accelerate the dyeing or fixing of dyestuffs (Waste 4%)	33.79 KGS
			Polyving Alcohol Poly(vinyl alcohol), in primary forms (Waste 4%)	67.59 KGS
			Silica Silicon dioxide (Waste 4%) This authorisation is issued under para 4.7 of H.B.P. 2015-2020 for fixation of	675.87 KGS

			norms by NC. New Delhi.	
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	75 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004289AM23
RA File Number	05AX04002295 AM23
Licence No and Date	0511015761/11/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	25880 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	41926 SQM
2	Mens Top Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	1450 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	2508 SQM
3	Cargo Straight Legs Trouser For Women Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex GSM:200 (+/-10%) Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	7470 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	16807 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	1270 SQM

4	Cargo Straight Legs Trousers For Men Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%) And Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	705 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	1058 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	120 SQM
5	Ladies Trousers Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%) and Knit Fabric 88% Polyester 12% Spandex Gsm:250 (+/-10%) And Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	27000 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	57780 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	4590 SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	3213 SQM
6	Mens Trousers Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%) and Knit Fabric 88% Polyester 12% Spandex Gsm: 250 (+/-10%) And Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	685 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	1418 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	117 SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	82 SQM
7	Women S Jacket Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%) Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM :250 (+/-10%)	1760 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	4312 SQM
			Knit Fabric 60% Cotton 40% Polyester, Width: 170 CM GSM :250 (+/-10%)	209 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004349AM23
RA File Number	32AX04000349 AM23
Licence No and Date	3211003939/14/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	WOVEN GARMENT Cintas Careflex Rib Cuff Unisex Jacket-Singles Made Out Of Dyed Woven Fab-Prv-73% Poly/25% Rayon/2% Spx-160gsm - 57"Width And Dyed Ktd Fabric-Prk-96% Poly/4% Spx-320 Gsm-47" Width And Dyed Woven Fabric-P- 65% Poly/35% Ctn-156gsm-62" Width Style:C3046	45960 NOS	Dyed Woven Fabric -Prv-73% Poly/25% Rayon/2% Spx-160gsm - 57" Width	93234 SQM
			Dyed Knitted Fabric Dyed Knitted Fabric-Prk-96% Poly/4% Spx-320 Gsm-47" Width	3571 SQM
			Dyed Woven Fabric -P- 65% Poly/35% Cotton-156 gsm-62" Width	1009 SQM
			Dyed Woven Fabric-Prv - 73% Poly/25% Rayon/2% Spx -160 Gsm - 57" Width	1493 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	77 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	RAJESH PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004400AM23
RA File Number	13AX04000212 AM23
Licence No and Date	1311001573/16/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER/PLAS	100000 PRS	POLYURETHANE PREPOLYMER FOR SHOE SOLE	18612 KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	78 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004504AM23
RA File Number	05AX04002387 AM23
Licence No and Date	0511015912/21/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.

The case stands deferred for re-listing.

Case No.	79 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	K & D DESIGN KRAFT LLP
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004682AM23
RA File Number	05AX04002521 AM23
Licence No and Date	0511016088/29/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	80 / NC/5/MEET/Apr/202324/2															
Case Status	Case Approved															
Party Name	GROWEL IMPEX PVT. LTD.															
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023															
HQ File Number	HQRNORM APPLY 00004955AM23															
RA File Number	05AX04002675 AM23															
Licence No and Date	0511016319/13/12/2022															
Norms Committee Decision:																
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:																
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)</td><td>67500 (PCS)</td><td>Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)</td><td>109350 SQM</td></tr><tr><td>2</td><td>Mens Top Made Of Woven</td><td>5700</td><td>Woven Fabric 75% Polyester 19%</td><td>9861</td></tr></table>		S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	67500 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	109350 SQM	2	Mens Top Made Of Woven	5700	Woven Fabric 75% Polyester 19%	9861
S. No.	Export Item	Qty.	Import Items	Qty. Recommended												
1	Ladies Top Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	67500 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	109350 SQM												
2	Mens Top Made Of Woven	5700	Woven Fabric 75% Polyester 19%	9861												

	Fabric 75% Polyester, 19% Viscose, 6% Spandex GSM: 200 (+/-10%)	(PCS)	Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	SQM
3	Cargo Straight Legs Trousers For Women Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	11225 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	27500 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	1976 SQM
4	Cargo Straight Legs Trousers For Men Made Of Woven Fabric And 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex, GSM: 200 (+/-10%)	800 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6 Percent Spandex Width: 150 CM GSM: 200 (+/-10%)	1200 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	141 SQM
5	Ladies Trousers Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester, 12% Spandex And Knit Fabric 60% Cotton 40% Polyester, GSM: 250 (+/-10%)	34000 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	72760 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	5984 SQM
			Knit Fabric 60% Cotton 40% Polyester Width: 170 CM GSM: 250 (+/-10%)	5780 SQM
6	Mens Trousers Made Of Woven Fabric 75% Polyester, 19% Viscose, 6% Spandex And Knit Fabric 88% Polyester 12% Spandex GSM : 250 (+/-10%) and Knit Fabric 60% Cotton 40% Polyester, Width 170 CM GSM: 250 (+/-10%)	1500 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	3105 SQM
			Knit Fabric 88% Polyester 12% Spandex Width: 160 CM GSM: 250 (+/-10%)	264 SQM
			Knit Fabric 60% Cotton 40%	255

			Polyester Width: 170 CM GSM: 250 (+/-10%)	SQM
7	Womens Jacket Made Of Woven Fabric Dyed 75% Polyester, 19% Viscose, 6% Spandex GSM : 200 (+/-10%) knit Fabric Dyed 60% Cotton 40% Polyester Width: 170 CM GSM :250 (+/-10%)	3370 (PCS)	Woven Fabric 75%Polyester 19% Viscose 6% Spandex Width: 150 CM GSM: 200 (+/-10%)	8257 SQM
			Knit Fabric 60 Percent Cotton 40 Percent Polyester Dyed Width: 170 CM GSM : 250 (+/-10%)	573 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	81 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	JNG FOOTSTEP PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004975AM23
RA File Number	05AX04002663 AM23
Licence No and Date	0511016350/13/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	ALL TYPES OF PU FOOTWEARS OF GENTS/LADIES/KIDS IN PAIRS	150000 KGS	POLYURETHENE PREPOLYMER	155250 KGS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	82 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred

Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00004986AM23
RA File Number	05AX04002732 AM23
Licence No and Date	0511016379/14/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	83 / NC/5/MEET/Apr/202324/2													
Case Status	Case Approved													
Party Name	TARUN TEXTILES													
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023													
HQ File Number	HQRNORM APPLY 00004994AM23													
RA File Number	06AX04000293 AM23													
Licence No and Date	0611001760/14/12/2022													
Norms Committee Decision:														
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. Now the firm has submitted the relevant documents and accordingly, based on recommendation of technical authority, Committee decided to approve the input output norms as under:														
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>Men`s /Ladies Riding Breeches of Knitted Fabric Containing 10000 Sqm Knitted Fabric 68% Nylon, 32% Spandex GSM 320 (+/-10%) Width 55 - 60 Inch (+- 10%) (61034990 HS CODE)</td><td>4717 NOS</td><td>KNITTED FABRIC 68% NYLON, 32% SPANDEX GSM 320 +/-10% WIDTH 55 - 60 Inch +- 10%</td><td>10000 SQM</td></tr></table>					S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	Men`s /Ladies Riding Breeches of Knitted Fabric Containing 10000 Sqm Knitted Fabric 68% Nylon, 32% Spandex GSM 320 (+/-10%) Width 55 - 60 Inch (+- 10%) (61034990 HS CODE)	4717 NOS	KNITTED FABRIC 68% NYLON, 32% SPANDEX GSM 320 +/-10% WIDTH 55 - 60 Inch +- 10%	10000 SQM
S. No.	Export Item	Qty.	Import Items	Qty. Recommended										
1	Men`s /Ladies Riding Breeches of Knitted Fabric Containing 10000 Sqm Knitted Fabric 68% Nylon, 32% Spandex GSM 320 (+/-10%) Width 55 - 60 Inch (+- 10%) (61034990 HS CODE)	4717 NOS	KNITTED FABRIC 68% NYLON, 32% SPANDEX GSM 320 +/-10% WIDTH 55 - 60 Inch +- 10%	10000 SQM										
RA concerned may take necessary action subject to compliance of other usual conditions.														

Case No.	84 / NC/5/MEET/Apr/202324/2
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Case Status	Case Approved
Party Name	SIDHAA CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005070AM23
RA File Number	05AX04002749 AM23
Licence No and Date	0511016441/19/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S.No.	Export Items	QTY	Import Items	QTY
1	Women's CARGOS REGULAR Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	3695 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	2.25 SQM per Pc
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	1478 SQM
2	Women's CARGOS PETITE Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	2300 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	4899 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	920 SQM
3	Women's CARGOS TALL Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	800 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	2288 SQM
			FABRIC	312 SQM

			88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	
4	Women's JOGGERS REGULAR Made up of (i) 75%Polyester 19%Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60%Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	10115 PCS	<p>FABRIC</p> <p>75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%</p>	22658 SQM
			<p>FABRIC</p> <p>88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%</p>	3237 SQM
			<p>FABRIC</p> <p>60% Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%</p>	3237 SQM
5	Women's JOGGERS PETITE Made up of (i) 75%Polyester 19%Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60%Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	4800 PCS	<p>FABRIC</p> <p>75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%</p>	10368 SQM
			<p>FABRIC</p> <p>88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%</p>	1536 SQM
			<p>FABRIC</p> <p>60% Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%</p>	1536 SQM
6	Women's JOGGERS TALL Made up of (i) 75%Polyester 19%Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60%Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	985 PCS	<p>FABRIC</p> <p>75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%</p>	2.25 SQM per Pc
			<p>FABRIC</p> <p>88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%</p>	374 SQM
			<p>FABRIC</p> <p>60% Cotton 40%Polyester Dyed Knitted</p>	374 SQM

			Fabric Width 170 CM GSM 250 +/-10%	
7	Women's JACKET Made up of (i) 75%Polyester 19%Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 60%Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	700 PCS	<p>FABRIC</p> <p>75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%</p>	2.48 SQM per Pc
			<p>FABRIC</p> <p>60% Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%</p>	266 SQM
8	Women's HW JOGGERS REGULAR Made up of (i) 75%Polyester 19%Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60%Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	6535 PCS	<p>FABRIC</p> <p>75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%</p>	14638 SQM
			<p>FABRIC</p> <p>88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%</p>	1961 SQM
			<p>FABRIC</p> <p>60% Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%</p>	2091 SQM
9	Women's HW JOGGERS PETITE Made up of (i) 75%Polyester 19%Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60%Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	4880 PCS	<p>FABRIC</p> <p>75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%</p>	10541 SQM
			<p>FABRIC</p> <p>88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%</p>	1415 SQM
			<p>FABRIC</p> <p>60% Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%</p>	1562 SQM
10	Women's HW JOGGERS TALL Made up of (i) 75%Polyester 19%Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric	1480 PCS	<p>FABRIC</p> <p>75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM</p>	2.25 SQM per Pc

	Width 160 CM GSM 250 +/-10% (iii) 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%		200 +/-10%	
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	474 SQM
			FABRIC 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	533 SQM
11	Women's SLIM PANTS REGULAR Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	1245 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	2776 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	349 SQM
12	Women's SLIM PANTS PETITE Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	910 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	1993 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	255 SQM
13	Women's SLIM PANTS TALL Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	465 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	2.25 SQM per Pc
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	186 SQM
14	Women's MATERNITY JOGGERS REGULAR Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex	915 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM	2050 SQM

	Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%		200 +/-10%	
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	1171 SQM
			FABRIC 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	293 SQM
15	Women's MATERNITY JOGGERS PETITE Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	485 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	1048 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	621 SQM
			FABRIC 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	155 SQM
16	Women's MATERNITY JOGGERS TALL Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	230 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	2.25 SQM per Pc
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	350 SQM
			FABRIC 60% Cotton 40% Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	87 SQM
17	Women's MATERNITY CARGOS REGULAR Made up of (i) 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	960 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	2.25 SQM per Pc

	10%		FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	1421 SQM
18	Women's MATERNITY CARGOS PETITE Made up of (i) 75%Polyester 19% Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	310 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	660 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	459 SQM
19	Women's MATERNITY CARGOS TALL Made up of (i) 75%Polyester 19% Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	180 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	515 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	267 SQM
20	Men's CARGOS Made up of (i) 75%Polyester 19% Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	540 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	1393 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	205 SQM
21	Men's JOGGERS Made up of (i) 75%Polyester 19% Viscose 6%Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10% (ii) 88%Polyester 12%Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10% (iii) 60%Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	970 PCS	FABRIC 75% Polyester 19% Viscose 6% Spandex Dyed Woven Fabric Width 150 CM GSM 200 +/-10%	2512 SQM
			FABRIC 88% Polyester 12% Spandex Dyed Knitted Fabric Width 160 CM GSM 250 +/-10%	262 SQM

			FABRIC 60% Cotton 40%Polyester Dyed Knitted Fabric Width 170 CM GSM 250 +/-10%	369 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	85 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	PANORAMA EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005177AM23
RA File Number	05AX04002722 AM23
Licence No and Date	0511016485/21/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S.No.	Export Items	QTY	Import Items	QTY
01	STYLE No : BB313415 LADIES DRESS IN 55 % COTTON 45 % NYLON LACE DYED KNITTED FABRICS. GSM : 100 + / - 10 % (Variation) with INDEGENIOUS RIBBON FABRICS.	11077 NOS	55 % COTTON 45 % NYLON LACE DYED KNITTED FABRICS GSM : 100 + / - 10 % (Var iation)	22154 SQM
02	STYLE No : BB313416 LADIES DRESS IN 55 % COTTON 45 % NYLON LACE DYED KNITTED FABRICS. GSM : 100 + / - 10 % S(Variation) with INDEGENIOUS RIBBON FABRICS.	9708NOS	55 % COTTON 45 % NYLON LACE DYED KNITTED FABRICS GSM : 100 + / - 10 % (Variation)	19416 SQM
03	STYLE No : BB313417 LADIES DRESS IN 55 % COTTON 45 % NYLON LACE DYED KNITTED FABRICS. GSM : 100 + / - 10 % (Variation) with INDEGENIOUS RIBBON FABRICS.	5484NOS	55 % COTTON 45 % NYLON LACE DYED KNITTED FABRICS GSM : 100 + / - 10 % (Variation)	10968 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	86 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005284AM23
RA File Number	05AX04002677 AM23
Licence No and Date	0511016540/26/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/Apr/202324/2										
Case Status	Case Approved										
Party Name	COMFORT SHOES										
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023										
HQ File Number	HQRNORM APPLY 00005316AM23										
RA File Number	04AX04000836 AM23										
Licence No and Date	0411004674/27/12/2022										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:											
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>LEATHER CUM SYNTHETIC SHOE UPPER/HALF BOOT UPPER/BOOT UPPER LEATHER FOOTWEAR</td><td>15000 PRS</td><td>COW FINISHED LEATHER (relevant thickness)</td><td>1.75 Sqft per pair</td></tr></table>		S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	LEATHER CUM SYNTHETIC SHOE UPPER/HALF BOOT UPPER/BOOT UPPER LEATHER FOOTWEAR	15000 PRS	COW FINISHED LEATHER (relevant thickness)	1.75 Sqft per pair
S. No.	Export Item	Qty.	Import Items	Qty. Recommended							
1	LEATHER CUM SYNTHETIC SHOE UPPER/HALF BOOT UPPER/BOOT UPPER LEATHER FOOTWEAR	15000 PRS	COW FINISHED LEATHER (relevant thickness)	1.75 Sqft per pair							

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	88 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MERIDIAN CLOTHING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005377AM23
RA File Number	03AX04004872 AM23
Licence No and Date	0311020327/28/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item for examination and comments of the technical authorities.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	89 / NC/5/MEET/Apr/202324/2										
Case Status	Case Approved										
Party Name	GEM EXPORTS										
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023										
HQ File Number	HQRNORM APPLY 00005469AM23										
RA File Number	07AX04001458 AM23										
Licence No and Date	0711006074/02/01/2023										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:											
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>PVA WATER SOLUBLE SEWING THREAD</td><td>7843 KGS</td><td>PVA WATER SOLUBLE YARN 40/2</td><td>7921.43 KGS</td></tr></table>		S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	PVA WATER SOLUBLE SEWING THREAD	7843 KGS	PVA WATER SOLUBLE YARN 40/2	7921.43 KGS
S. No.	Export Item	Qty.	Import Items	Qty. Recommended							
1	PVA WATER SOLUBLE SEWING THREAD	7843 KGS	PVA WATER SOLUBLE YARN 40/2	7921.43 KGS							

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	90 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005569AM23
RA File Number	05AX04002958 AM23
Licence No and Date	0511016753/05/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S.No	Export Items	QTY	Import Items	QTY
01	LEATHER GARMENTS JACKETS LEATHER JACKETS style SIM5	12500 NOS	LEATHER - WET BLUE	35.20 Sq. ft. /pc
			WOVEN LINING- 55% VISCOSE 45% COTTON - GSM - 80 + - 10% to 120 + - 10%	25250 SQM
			NON WOVEN FUSIBLE INTERLINING 100% PES , GSM 42 + - 10%	19190 SQM
			WOVEN FUSIBLE INTERLINING 100% POLYESTER- GSM - 45 + - 10%	4671 SQM
			ZIP FASTNERS 6cm to 77cm.?	50500 NOS
			METAL Snap Fastners 12mm-15 mm	151500 NOS
02	COTTON GARMENTS JACKETS COTTON JACKETS style SIM6	1500 NOS	LEATHER - WET BLUE	15.40 Sq. ft. /pc

			100 % COTTON WOVEN FABRIC GSM 420 plus minus 10 %	3636 SQM
			NON WOVEN FUSIBLE INTERLINING 100% PES , GSM 42 + - 10%	2303 SQM
			WOVEN FUSIBLE INTERLINING 100% POLYESTER- GSM - 45 + - 10%	561 SQM
			WOVEN LINING- 100% VISCOSE - GSM - 80 + - 10% to 120 + - 10%	3030 SQM
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	91 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005589AM23
RA File Number	05AX04002927 AM23
Licence No and Date	0511016764/06/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. In this regard, based on the recommendation of the technical authority, the committee decided that the firm may be asked to furnish CAD, Image/sketch and measurement sheet for the each export item alongwith the calculation to justify very high requirement of fabric per pc of garment.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	92 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005608AM23
RA File Number	05AX04002969 AM23
Licence No and Date	0511016773/09/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.

The case stands deferred for re-listing.

Case No.	93 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005642AM23
RA File Number	02AX04000568 AM23
Licence No and Date	0211003638/10/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Export Items	QTY	Import Items	QTY
JACKET 100% POLYESTER POLAR FLEECE 330 GSM	3000 NOS	RELEVANT FABRIC 100% POLYESTER POLAR FLEECE 330 GSM	7200 SQM
		RELEVANT FABRIC 100% POLYESTER MESH 90 GSM	1350 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	94 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005663AM23
RA File Number	03AX04005096 AM23

Licence No and Date	0311020623/11/01/2023		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Norms Committee decided to approve the input output norms as under:			
Export Items	QTY	Import Items	QTY
Jacket -100% Polyester Woven Dyed, PU laminated, 100% Polyester Knitted Dyed, QUILT LINING 100% POLYESTER, 50% Cotton, 50% Polyester Woven Dyed, 65% Polyester 35% Cotton Woven Dyed	2840 NOS	100% Polyester Woven Dyed, PU laminated , GSM 140 (+/-10%)	9173.200 SQM
		100% Polyester Knitted Dyed, GSM 143 (+/-10%)	218.68 SQM
		QUILT LINING 100% POLYESTER GSM 185 (+/-10%)	6532 SQM
		50% Cotton, 50% Polyester Woven Dyed, GSM 125 (+/- 10%)	2101.60 SQM
		65% Polyester 35% Cotton Woven Dyed, GSM 245 (+/- 10%)	1448.40 SQM
		Reflective Tape Segmented	7100 MTR
		Reflective Tape Non Segmented	7384 MTR
		12011 Elastic Cord	5112 MTR
		31070 Elastic Tape	1874.400 MTR
		31190 Polyester Tape	880.400

		Eyelet SDO 266.003	11360 PCS
		Eyelet VV1714.006	11360 MTR
		Eyelet SDU314B	11360 MTR
		Velcro Fastner 4QNN M020	852 MTR
		Slide Fastners	19880 MTR
		Cord Stopper	5680 MTR
		Label	2840 PCS
		Label	2840 PCS
		Label	2840 PCS

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	95 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005670AM23
RA File Number	02AX04000569 AM23
Licence No and Date	0211003661/11/01/2023
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	96 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005671AM23
RA File Number	02AX04000567 AM23
Licence No and Date	0211003662/11/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	JACKET 68% COTTON - 30%POLYESTER - 2% ELASTANE- 300GSM	8000 NOS	RELEVANT FABRIC 68% COTTON - 30% POLYESTER - 2% ELASTANE- 300GSM	16800 SQM
			RELEVANT FABRIC 100%- POLYESTER - 175GSM	8400 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	97 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00005885AM23
RA File Number	06AX04000326 AM23

Licence No and Date	0611001825/23/01/2023
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Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Export Items	QTY	Import Items	QTY
PU SYNTHETIC LEATHER CONTAINING SYNTHETIC LETHER 39903 SQM GSM 325 , PU LINING 39903 SQM , PU RESIN 2858 KG , TREATMENT AGENT 1429 KG AND PU ADHESIVE 1429 KG	39903 SQM	SYNTHETIC LEATHER GSM 325 +/- 10% WIDTH 1.37M +/- 10%	41100 SQM
		PU LINING WIDTH 1.37M +/- 10%	41100 SQM
		PU RESIN	3000 KGS
		TREATMENT AGENT	1500 KGS
		PU ADHESIVE	1500 KGS

The following description may also be added:

1. In the description Of Export Following Shall Be Added Gsm 765 With Pu Lining
2. In the description Of Import At S. No 3 Following Shall Be Added (45 % Solid Content)
- 3 In the description Of Import At S. No 4 Following Shall Be Added(For Pu Leather 30% Solid Content)
4. In the description Of Import At S. No 5 Following Shall Be Added(45 % Solid Content)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	98 / NC/5/MEET/Apr/202324/2
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Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006041AM23
RA File Number	05AX04003188 AM23
Licence No and Date	0511017132/02/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	99 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006042AM23
RA File Number	05AX04003180 AM23
Licence No and Date	0511017134/02/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	100 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006044AM23
RA File Number	05AX04003179 AM23
Licence No and Date	0511017137/02/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not</p>	

provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	101 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006067AM23
RA File Number	05AX04003191 AM23
Licence No and Date	0511017153/03/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.

The case stands deferred for re-listing.

Case No.	102 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006104AM23
RA File Number	05AX04003204 AM23
Licence No and Date	0511017189/06/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.

The case stands deferred for re-listing.

Case No.	103 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00006105AM23
RA File Number	05AX04003202 AM23
Licence No and Date	0511017190/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	104 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006106AM23
RA File Number	05AX04003211 AM23
Licence No and Date	0511017191/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	105 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	VARDHMAN YARNS AND THREADS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006113AM23
RA File Number	30AX04000503 AM23
Licence No and Date	3011003109/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p>	

The case stands deferred for re-listing.

Case No.	106 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ZEN LINEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006114AM23
RA File Number	03AX04005446 AM23
Licence No and Date	0311021184/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	107 / NC/5/MEET/Apr/202324/2										
Case Status	Case Approved										
Party Name	GAURAV INTERNATIONAL										
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023										
HQ File Number	HQRNORM APPLY 00006151AM23										
RA File Number	05AX04003219 AM23										
Licence No and Date	0511017205/07/02/2023										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided approve the input output norms as under:											
<table><tr><th>S. No.</th><th>Export Item</th><th>Qty.</th><th>Import Items</th><th>Qty. Recommended</th></tr><tr><td>1</td><td>LADIES PONCHO MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 110+/-10% STYLE NO. FSC272051W</td><td>2284 NOS</td><td>FABRIC TO BE USED IN THE GARMENTS 100% LINEN BLEACHED WOVEN FABRIC GSM 110+/-10%</td><td>5824 SQM</td></tr></table>		S. No.	Export Item	Qty.	Import Items	Qty. Recommended	1	LADIES PONCHO MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 110+/-10% STYLE NO. FSC272051W	2284 NOS	FABRIC TO BE USED IN THE GARMENTS 100% LINEN BLEACHED WOVEN FABRIC GSM 110+/-10%	5824 SQM
S. No.	Export Item	Qty.	Import Items	Qty. Recommended							
1	LADIES PONCHO MADE OF 100% LINEN BLEACHED WOVEN FABRIC GSM 110+/-10% STYLE NO. FSC272051W	2284 NOS	FABRIC TO BE USED IN THE GARMENTS 100% LINEN BLEACHED WOVEN FABRIC GSM 110+/-10%	5824 SQM							

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	108 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006173AM23
RA File Number	02AX04000613 AM23
Licence No and Date	0211003815/08/02/2023
Norms Committee Decision:	
Norms Committee Decision:	
The firm intends to export various garments made from three different type of fibres. The firm has not provided manufacturing process and stage wise wastage for manufacturing of fibre to fabric and also not provided CAD/laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet the export item.	
The case stands deferred for re-listing.	

Case No.	109 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006178AM23
RA File Number	05AX04003189 AM23
Licence No and Date	0511017225/08/02/2023
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.	
The case stands deferred for re-listing.	

Case No.	110 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	MIDAS SAFE INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023

HQ File Number	HQRNORM APPLY 00006278AM23
RA File Number	06AX04000339 AM23
Licence No and Date	0611001851/13/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD/ laymarker, sketch and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image/sketch and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	111 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006717AM23
RA File Number	32AX04000551 AM23
Licence No and Date	3211004491/02/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	112 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006740AM23
RA File Number	05AX04003403 AM23
Licence No and Date	0511017608/03/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of based on recommendation of technical authority, Norms Committee decided to approve the input output norms as under:</p>	

S.No.	Export Items	QTY	Import Item	QTY
01	GIRLS BIB AND BRACE OVERALL MADE OF 98% COTTON 2% SPANDEX DYED WOVEN FABRIC GSM 285+/-10% STYLE NO. BS509, 190167	3458 NOS	FABRIC TO BE USED IN THE GARMENT 98% COTTON 2% SPANDEX DYED WOVEN FABRIC GSM 285+/-10%	1.75 Sq. mtr/pc.
02	GIRLS SHORT ALL MADE OF 100% COTTON DYED WOVEN FABRIC GSM 245+/-10% STYLE NO. BT641, 195363	1330 NOS	FABRIC TO BE USED IN THE GARMENT 100% COTTON DYED WOVEN FABRIC GSM 245+/-10%	1.30 Sq. mtr/pc.
03	GIRLS DRESS MADE OF 100% COTTON DYED WOVEN FABRIC GSM 145+/-10% STYLE NO. BT642, 190026	2000 NOS	FABRIC TO BE USED IN THE GARMENT 100% COTTON DYED WOVEN FABRIC GSM 145+/-10%	2.20 Sq. mtr/pc.
04	GIRLS DRESS MADE OF 100% COTTON PRINTED WOVEN FABRIC GSM 145+/-10% STYLE NO. BT642, 190026	1736 NOS	FABRIC TO BE USED IN THE GARMENT 100% COTTON PRINTED WOVEN FABRIC GSM 145+/-10%	2.50 Sq. mtr/pc
05	GIRLS DRESS MADE OF 100% COTTON PRINTED WOVEN FABRIC GSM 145+/-10% STYLE NO. BT646, 195657	1840 NOS	FABRIC TO BE USED IN THE GARMENT 100% COTTON PRINTED WOVEN FABRIC GSM 145+/-10%	2.43 Sq. mtr/pc
06	GIRLS TOP MADE OF 100% COTTON PRINTED WOVEN FABRIC GSM 145+/-10% STYLE NO. BT961, 195670	1434 NOS	FABRIC TO BE USED IN THE GARMENT 100% COTTON PRINTED WOVEN FABRIC GSM 145+/-10%	1.70 Sq. mtr/pc
07	GIRLS DRESS MADE OF 100% (LENZING ECOVERO) RAYON PRINTED WOVEN FABRIC GSM 135+/-10% STYLE NO. BT643, 196469	1200 NOS	FABRIC TO BE USED IN THE GARMENT 100% (LENZING ECOVERO) RAYON PRINTED WOVEN FABRIC GSM 135 (+/-10%)	2.05 Sq. mtr/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	113 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023

and Date	
HQ File Number	HQRNORM APPLY 00006747AM23
RA File Number	32AX04000550 AM23
Licence No and Date	3211004501/03/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	114 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	KAKKAR SPINNING MILLS
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006766AM23
RA File Number	33AX04000116 AM23
Licence No and Date	3311001104/06/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and noted that firm's application had been sent to Textiles Commissioner, Mumbai for their comments and they have requested for some time to examine this case and submit the report. Therefore, committee decided to defer the case.</p> <p>The case stands deferred.</p>	

Case No.	115 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	JAWANDSONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006768AM23
RA File Number	30AX04000568 AM23
Licence No and Date	3011003234/06/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on the recommendation of technical authority, the committee decide that firm may be asked to furnish the following information:</p> <ol style="list-style-type: none"> 1. CAD, Image and measurement chart 2. Manufacturing process in detail, alongwith photo image of processing step, wastage claimed at each stage of manufacture in such detailed process explanation. 	

3. Justification as to how the wastage at each stage will be as claimed in the application.

The case stands deferred for re-listing.

Case No.	116 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006772AM23
RA File Number	05AX04003423 AM23
Licence No and Date	0511017641/06/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	117 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	INCAS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006775AM23
RA File Number	05AX04003405 AM23
Licence No and Date	0511017646/06/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	118 / NC/5/MEET/Apr/202324/2
Case Status	Case Approved
Party Name	ALINA EXPORT
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006778AM23
RA File Number	06AX04000358 AM23

Licence No and Date	0611001879/06/03/2023			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	LEATHER SADDLE Containing 2352.5 Sqm Finished Cow/ Bovine Leather Grade A ,Thickness- 3mm -5mm, Veg Tanned , Colour Black / Brown / Nero / D. Brown / Cognac /Aust. Nut ,Tabbaco and Saddle Gullet 867 Pcs And Saddle Tree 867 Pcs , 4129 Mtr Saddle Binding Tape 5mm	867 SQM	FINISHED COW/BOVINE LEATHER Grade A, Thickness- 3mm-5mm , Type Vegetable Tanned, Colour Brown , Black , Nero, Dark Brown, Cognac, Aust. Nut, Tabacco	Net +5% wastage

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	119 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006788AM23
RA File Number	05AX04003429 AM23
Licence No and Date	0511017653/07/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided CAD, Image and measurement sheet of export items, so, it is not possible to work out the requirement of inputs for the export items. The firm may be asked to submit the CAD, Image and measurement sheet for the each export item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	120 / NC/5/MEET/Apr/202324/2
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 2 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006813AM23
RA File Number	04AX04001072 AM23
Licence No and Date	0411005022/09/03/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. In this regard, it was decided that the case may be deferred for examination and furnishing the comments of the technical authority.</p> <p>The case stands deferred for re-listing.</p>	